

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (IB)-27(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

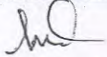
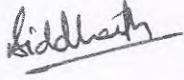
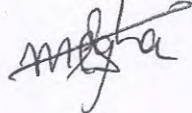
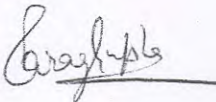
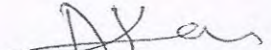
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE COMPANY : M/S.

Parag Gupta
V/s

B K Educational Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 7 of Insolvency and Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKUL KUMAR GUPTA	Advocate	For Petitioner	
2.	Sandeep D. Das	} Advr	Respondents	
3.	Siddhant Sharma			
4.	Robin R. David	} Adv.	Respondents	
	Ruchi Khurana			
	Megha Srivastava			
5.	Parag Gupta	Adv Self	Petitioner	
6.	N. K. Singh.	Associate	Petitioner.	

Contd -

ORDER

Learned counsel for the petitioner represents that a copy of the reply which has been filed is not furnished. However, copy of the reply is now handed over to the learned counsel for the petitioner.

Post the matter on 18.04.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017